

S.No.20

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1  
VC AND PHYSICAL (HYBRID) MODE  
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
19-04-2024 AT 10:30 AM**

**CP(IB) No. 399/9/HDB/2022**

**AND**

**Rst App (IBC) 06/2024 in CP(IB) No. 399/9/HDB/2022**

u/s. 9 of IBC, 2016

**IN THE MATTER OF:**

Mr. Vikash Kumar Keshan representing  
Keshan Trading Corporation

**...Operational Creditor**

**AND**

OM Dhar Engineering Pvt Ltd

**...Corporate Debtor**

**C O R A M:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

**Rst App (IBC) 06/2024**

Learned PCS Mr Tapasvilal Deora, for applicant present through Video Conference.

To hear on maintainability, matter adjourned to 06.05.2024.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**